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SLP(Crl.)No. 2867 OF 2001  
ITEM No.30

Court No. 4

SECTION II  
A/N MATTER

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No. 2867/2001  
(From the judgement and order dated 04/07/2001 in DR 1/00  
of The HIGH COURT OF ORISSA AT CUTTACK)

KALPANA MAZUMDAR

Petitioner (s)

VERSUS

STATE OF ORISSA

Respondent (s)

With  
SLP(Crl.)No.2868/2001  
(With Appl.(s) for stay)  
SLP(Crl.)No.2948/2001  
(With Office Report)

Date : 19/11/2001 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.T. THOMAS  
HON'BLE MR. JUSTICE S.N. PHUKAN

For Petitioner (s)  
in 2867&2948/01 Mr. K.S. Bhati,Adv.(A.C.)

in 2868/01 Mr. Arvind Kumar Gupta,Adv.

For Respondent (s)  
Mr. Radha Shyam Jena,Adv.

UPON hearing counsel the Court made the following  
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....J.

.SP2

In view of the letter circulated, these matters are  
adjourned by three weeks.

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(N.K. Goel)  
Court Master

(H.K. Bhatia)  
Court Master